

**Non-Payment of salaries to contractual employees
of AIIMS, Bhopal**

†1827. SHRI AJAY PRATAP SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that salary and allowances to Ayush Medical Practitioners working on contract basis in AIIMS, Bhopal have not been paid even after the orders of Hon'ble High Court, Jabalpur;

(b) if so, the reasons therefor; and

(c) whether any action would be taken against the offenders for non-payment of salary and allowances?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) AIIMS Bhopal has informed that the AYUSH Medical Practitioners, who were working on contract basis, have jointly filed Misc. Petition No. 4640/18 before the Hon'ble High Court, Jabalpur.

The Hon'ble High Court was pleased to pass an interim order on 10.10.2018 with the directions to maintain status quo.

It has also been ascertained from the Institute that Medical Officers are presently excess to the sanctioned strength of the Medical Officers of AYUSH. Hence, no salary is being paid to them hitherto.

Meanwhile, the petitioners have filed an application before the Hon'ble High Court with a prayer for direction for payment of their salary (under Misc. Petition No. 4640/18 before Hon'ble High Court, Jabalpur)

The matter is *sub-judice* before Hon'ble High Court, Jabalpur. The Hon'ble Court has not passed any order on their application so far.

Beneficiaries of Ayushman Bharat Yojana in UP

†1828. SHRI HARNATH SINGH YADAV: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the district-wise number of people found eligible for being provided family Health Cards under 'Ayushman Bharat Yojana' along with number of people who have been provided Health Cards under the said scheme in Uttar Pradesh;

† Original notice of the question was received in Hindi.

(b) the plan of action for speedy distribution of the said Health Cards to persons who are yet to receive such cards; and

(c) the States which have not implemented this scheme and the reasons for non-implementation of the same?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) Facilities under Ayushman Bharat-Health and Wellness Centres (AB-HWCs) are available to all.

Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) is an entitlement-based scheme and families belonging to identified categories as per Socio Economic Caste Census database, are entitled for benefits under AB-PMJAY. However, in order to verify the beneficiaries' eligibility and facilitate availing of the benefits, e-cards are being issued.

The district-wise numbers of people entitled for benefits under AB-PMJAY along with the numbers of beneficiaries, who have been issued e-Cards under the scheme in Uttar Pradesh, are given in Statement (*See below*).

(b) The prime responsibility of issuing AB-PMJAY e-cards lies with the states. Generally, they are issued at the point of service *i.e.* Hospitals. However, to spread greater awareness among beneficiaries and help them obtain e-card before actual need for utilization, Memorandum of Understanding has been signed with CSC eGovernance India Ltd for utilizing their network of Common Service Centres (CSCs) located across rural and semi urban locations to verify beneficiaries' eligibility under the scheme on beneficiary identification system of the scheme; create golden record of beneficiary; and issue e-card to facilitate availing the benefits under ABPMJAY.

As on 04.07.2019, 4,04,15,179 e-cards have been generated through the CSCs, and at the empanelled hospitals.

(c) AB-HWC is being implemented in all States/UTs except Union Territory of Delhi.

As on June 2019, 33 states/UTs have signed the Memorandum of Understanding (MoU) for implementation of AB-PMJAY. Only Delhi, Odisha and Telangana have not signed the MoU. States have not cited any particular reason for non-implementation of the scheme. The implementation of the scheme has been rolled back in West Bengal by the State Government.

Statement*Details of e-Cards issued under AB-PMJAY*

District Name	Eligible Beneficiary Population	Beneficiaries to whom e-card has been issued
1	2	3
Agra	9,45,909	61,305
Aligarh	13,04,592	59,399
Allahabad	17,15,217	99,035
Ambedkar Nagar	8,12,904	23,737
Amethi*	-	24,934
Auraiya	4,79,129	32,513
Azamgarh	8,03,747	43,356
Baghpat	2,49,605	25,292
Bahraich	12,11,153	29,828
Ballia	12,93,871	93,669
Balrampur	6,58,074	18,795
Banda	6,97,963	18,091
Bara Banki	13,68,448	40,523
Bareilly	13,14,278	96,982
Basti	8,08,613	34,433
Bhadohi	6,22,418	73,719
Bijnor	15,45,451	1,49,407
Budaun	11,53,141	44,281
Bulandshahr	11,19,551	61,656
Chandauli	8,19,199	55,506
Chitrakoot	3,95,035	7,688
Deoria	8,47,384	58,806
Etah	4,98,425	17,857
Etawah	5,50,787	42,561
Faizabad	9,25,219	29,899
Farrukhabad	7,16,816	39,628
Fatehpur	10,74,084	58,896

1	2	3
Firozabad	7,25,857	40,435
Gautam Buddha Nagar	1,81,470	14,695
Ghaziabad	9,81,250	34,191
Ghaziipur	9,34,419	49,455
Gonda	10,43,500	36,518
Gorakhpur	16,53,208	1,14,564
Hamirpur	4,40,815	14,045
Hapur*	-	21,241
Hardoi	14,65,544	53,199
Jalaun	5,65,597	34,275
Jaunpur	11,94,716	68,431
Jhansi	5,64,315	48,377
Jyotiba Phule Nagar (Amroha)	2,63,402	22,893
Kannauj	6,18,137	24,178
Kanpur Dehat	7,66,024	34,684
Kanpur Nagar	10,28,766	52,601
Kanshiram Nagar (Kasganj)	5,02,802	33,191
Kaushambi	6,09,579	26,683
Kheri	19,20,337	44,215
Kushinagar	11,83,190	55,414
Lalitpur	2,98,975	22,224
Lucknow	14,55,880	52,610
Mahamaya Nagar (Hathras)	3,13,704	24,120
Mahoba	3,39,190	16,150
Mahrajganj	7,99,099	52,364
Mainpuri	5,60,872	19,191
Mathura	5,70,404	31,928
Mau	7,21,010	37,464
Meerut	12,51,329	73,655
Mirzapur	11,53,051	68,568

1	2	3
Moradabad	18,09,718	84,078
Muzaffarnagar	6,63,883	39,015
Pilibhit	9,21,451	68,536
Pratapgarh	9,61,547	65,503
Rae Bareli	14,58,529	38,431
Rampur	4,60,181	38,790
Saharanpur	6,15,281	68,189
Sambhal*	-	46,142
SantKabir Nagar	5,78,267	21,237
Shahjahanpur	12,49,454	53,348
Shamli*	-	23,090
Shrawasti	3,42,431	27,568
Siddharthnagar	7,04,863	19,433
Sitapur	22,45,064	67,325
Sonbhadra	9,31,387	57,074
Sultanpur	11,68,689	26,491
Unnao	12,94,064	45,459
Varanasi	12,60,891	1,07,532

* The target population breakdown for 4 districts Amethi, Hapur, Shamli, Sambhal is not available because the geo coding and mapping used during SECC 2011 did not have these districts.

Reducing HIV infection cases

1829. SHRI T. RATHINAVEL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that India has the third largest HIV epidemic in the world with 2.1 million people living with HIV; and

(b) whether it is also a fact that India has made good progress in reducing new HIV infections by half since 2001, and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) As per UNAIDS report titled 'UNAIDS DATA 2018', India has the third largest population of HIV infected people in the world. As India's population is greater than 1.2 billion, the